

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil)...../2011
CC 6313/2011

(From the judgement and order dated 15/12/2008 in SA No. 911/2008
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

RIYAZUR RAHMAN KHAN Petitioner(s)

VERSUS

FAIQA KHATOON & ANR. Respondent(s)

With I.A.No.1 (C/delay in filing SLP and office report)

Date: 15/04/2011 This Petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE R.V. RAVEENDRAN
HON'BLE MR. JUSTICE A.K. PATNAIK

For Petitioner(s) Mr. Ravindra Shrivastava, Sr. Adv.
Mr. Arvind Verma, Sr. Adv.
Mr. C.D. Singh, Adv.
Ms. Sakshi Kakkar, Adv.
Mr. Drendra N. Singh, Adv.
Ms. Kirti Yadav, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice regarding application for condonation
of delay and on the SLP.

(Ravi P. Verma)
Court Master

(M.S. Negi)
Court Master